

(e) A total of 133 families were land affected out of which 85 families only needed displacement. Deposits were made with Karnataka State Government by Nuclear Power Corporation of India Ltd. (NPCIL) towards compensation for land and rehabilitation grant. NPCIL is also developing infrastructural facilities like roads, street lights etc. on the piece of land identified by State Government for relocating 85 displaced families. NPCIL has employed 132 persons from the land affected families.

Norms for selection of artists for dances

3069. SHRI K. RAMAMURTHEE TINDIVANAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the norms laid down for selecting artists for the National Programme of dances in Television;

(b) the number of the selected artists who are wives of the I. A. S. officers and who are in service or retired separately;

(c) the artists whose programmes had the privilege of repeat performance; and

(d) whether there is any age limit for these artist giving dance performances on television?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) Dance Artists graded 'A' and 'TOP' by the Central Dance Audition Board constituted by Doordarshan are featured in the National Programme of Dance.

(b) Since the selection is based on

gradation and quality performance, the relationships of the artists are not relevant.

(c) Artists are selected on rotation as per the programme requirements. According to Doordarshan, no programme has been repeated in the National Programme of Dance from July, 1990 to July, 1991.

(d) Though an individual is eligible for audition only after reaching 16 years of age, Doordarshan programmes also feature young talented children. There is no any upper age limit for giving performance on television.

Profit Making Public Sector Undertakings

3070. SHRI PRAKASH V. PATIL :
SHRI YASHWANTRAO PATIL :
SHRI GURUDAS KAMAT :

Will the PRIME MINISTER be pleased to state :

(a) the names of the Public Sector Undertakings which have earned profit during the last three years, year-wise; and

(b) the profit earned by each such undertaking during the above period, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) and (b) Names of the Central Public Sector Undertakings and the amount of net profit earned by each of them during the last three years i.e. 1987-88, 1988-89 and 1989-90 upto which period only the information is available, are given at pages 183 to 186 and S-48 to S-51 of Volume-I of Public Enterprises Sur-

vey 1988-89 and 1989-90 placed on the Table of the House on 15-3-1990 and 27-2-1991 respectively.

Expansion of AIR, Aurangabad

3071. SHRI MORESHWAR SAVE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to increase the capacity of Aurangabad radio station;

(b) whether the Government propose to set up a Vividh Bharati station in Marathwada region;

(c) whether the Government propose to increase the transmission capabilities of Parbhani radio station; and

(d) if so, the time by which the proposals are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) No, Sir. There are no such proposals under the consideration of the Government at present.

(c) and (d) Yes, Sir. The augmented studio facilities have been made technically ready.

Items distributed through Public Distribution System

3072. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) the details of the items of public consumption distribution through the Public Distributed System, Statewise;

(b) whether subsidised clothes i.e. Sarees and Dhotees are also being supplied to the poor consumer; and

(c) the financial burden on the Union and the State Governments in operating the Public Distribution System, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The Central Government allocates to the State Governments/UT Administrations, for supply through Public Distribution System (PDS), key essential commodities like wheat, rice, levy sugar, imported edible oils and soft coke. State Governments/UT Administrations are free to add additional items of mass consumption for distribution by using PDS outlets.

(b) Subsidised clothes like Sarees and Dhotees are distributed to the consumers through various outlets.

(c) The expenditure incurred in subsidising the distribution of wheat and rice in the year 1990-91 was about Rs. 2142 Crores.

Statistics regarding State-wise expenditure on subsidise and the State Governments' own expenditure on operating the PDS are not maintained in this Ministry.

[Translation]

Priority to SC/ST for allotment of Fair Price Shops

3073. SHRI RAM NARAIN BERWA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to direct the State Governments